

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.880/96

dt.24-7-96

Between

Ch. Narayan Rao : Applicant

and

1. Railway Board
Rail Bhavan
New Delhi, rep. by its Chairman

2. Executive Director (PG)
Railway Board, Rail Bhavan
New Delhi

3. Divnl. Rly. Manager : Respondents
Waltair, SE Railway

Counsel for the applicant : Ch. Samson Babu
Advocate

Counsel for the respondents : C. Venkat Malla Reddy
SC for Railways

CORAM

HON. MR. R. Ranga Rajan, Member (Admn.)



21

Judgement

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn.))

Heard Sri M.A. Rafi for Sri Ch. Samson Babu for the applicant. Heard Sri C. Venkat Malla Reddy for the respondents.

2. This OA is filed for compassionate ground appointment to the applicant herein due to the demise of his father, late Sri C. Theudu, who died in harness while working at the Loco Centre at Jharsuguda on 4-6-1991.

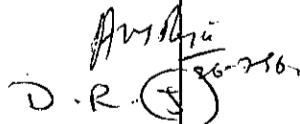
3. The case was heard for some time. Learned counsel for the applicant submitted that he is withdrawing his application and taking up this case through departmental channel in representation view of the fact that his letter for compassionate ground appointment addressed to the Ministry of Personnel, Public Grievance, Govt. of India, dated 3-10-91 is pending with the Railway Board.

4. In view of above submission the applicant is permitted ^{in Court} to withdraw this OA and pursue through Railway Board. Hence this OA is dismissed as withdrawn. No costs.



(R. Rangarajan)
Member (Admn.)

Dated : July 24, 96
Dictated in Open Court


D.R. (S)
24-7-96

sk

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O.A. NO. 880/96

Copy to:

1. The Chairman,
Rail Bhavan,
New Delhi.
2. Executive Director (PG),
Railway Board, Rail Bhavan,
New Delhi.
3. Divisional Railway Manager,
Waltair, South Eastern Railway,
Visakhapatnam.
4. One copy to Mr. Ch. Samson Babu, Advocate,
CAT, Hyderabad.
5. One copy to Mr. C. Venkatamalla Reddy, SC for Railways,
CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One duplicate copy.

YLKR

0880/96
12/8/96
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 24-7-96

ORDER/JUDGEMENT
C.A. NO./R.S./C.P. No.

in:
C.A. NO. 880/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLR

II COURT

No Spare Copy

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
DESPATCH
9 AUG 1996
हैदराबाद बैचनी
HYDERABAD BENCH